

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**CAUSE LIST****Central Zonal Bench****Suchna Bhawan, IIIrd Floor, Arera Hills****Date: 28th September, 2015****TIME: 10.30 hrs. to 13.15 hrs.****14.00 hrs. to 16.00 hrs.****HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER****HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 23 /2015(THC)	Ramotar Singh Yadav Vs State of MP & 5 ors.	Mr. Umesh Kumar Lohre, Adv.	
2.	Original Application No. 11/2015 (CZ)	Kishore Samrite Vs. M/s Hindustan Copper Ltd. & 10 Ors.	Mr. R.S. Verma Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Sachin K. Verma, Adv. Mr. Yadvendra Yadav, Adv.	
3.	Original Application No.22/2014 (M.A. No.102/15)	Paryavaran Avam Manav Sanrakshan Samiti Vs. Union of India & 4 Ors.	Mr. R.S.Verma, Adv. Mr. Sanjeev Chaturvedi, Adv. For R-5 Mr. Shantanoo Saxena, Adv Mr. Sachin K. Verma, Adv. Mr. Pushpendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. For – MPPCB	
4.	Original Application No. 45/2015(CZ)	Vinod Singh Vs. M.P. Water Resources Department & Ors.	Mr. Swapnil Gupta, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.	
5.	Original Application No. 70/2015 (CZ)	Jalil Mohammad Khan Vs. State of M.P. & Ors	Ms. Swapnil Gupta, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Mr. Vivek Choudhary, Adv.	
6.	Original Application No. 31/2015 (CZ) (M.A.No.513/15)	Jasaram & 6 Ors. Vs. State of Rajasthan & 2 Ors.	Mr. Ayush Dev Bajpai, Adv Mr. Yadvendra Yadav, Adv. Mr. Dharamveer Sharma, Adv.	
7.	Original Application No.21/2015(CZ)	Ravindra Kumar Vs Stat of M.P. & Ors.	Mr. J.P. Mishra, Adv.	
8.	Original Application No. 146/2014 (CZ)	Nityanand Mishra (Gharial Sanctuary) Vs. State of M.P. & 5 Ors.	Mr. Pramod Kumar Pandey Adv. for Mr. Sachin K. Verma, Adv. with Mr. Ayush Dev Bajpai, Adv. for R-1,3,5 Ms. Parul Bhadoria Adv. for R-2 Mr. Sanjeev Mishra Adv. Mr. Om. Shankar Shrivastava Adv. Mr. Y.M. Yadav Adv. Mr. Qasim Ali Adv. Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sanjay Mishra, Adv. Mr. Himanshu Mishra, Adv. Mr. Dharamveer Sharma, Adv.	

9.	Original Application No. 110/2014	Sukhram Baghel Vs. State of M.P. & 6 Ors.	Mr. S.K. Sharma Adv. For Applicant Ms. Nidhi Patankar Adv. Mr. Sachin K. Verma, Adv. Mr. Dharamveer Sharma, Adv.	
FOR COMPLIANCE				
10.	Original Application No. 57/2013 (CZ) (M.A. No 486/15)	Shree 1008 Kuwar Raj Rajeshwari Vs. Sunil Sharma& ors.	Mr. G.S. Rathore, Adv Mr. Devendra Sharma,Adv. Mr. Prakhar Dhengula, Adv. for R-1 Mr. Sachin K. Verma, Adv Mr. Ayush Dev Bajpai Adv. For R-2 Mr. Shivendu Joshi, Adv. for R-3 Mr. Sandeep Singh, Adv. for R-4	
11.	Original Application No. 147/2014 (CZ)	Nityanand Mishra (Sharda Temple Satana) Vs. State of M.P. &7 Ors.	Mr. Pramod Kumar Pandey Adv. Mr. Sachin K. Verma, Adv. for R- 7 Ms. Parul Bhadhoria Adv. For R-2 Mr. K.V.S. Choudary, Adv	

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